

IV Addl. District and Sessions Court, Madhugiri
 Sri.TARAKESHWARGOUDA PATIL
 IV Addl. District And Session Judge, Madhugiri
 Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
			02.45 AM to 05.45PM	
1	R.A. 5086/2018 (JUDGEMENT) IA/2/2018		T. Parameshwarappa @ T.Parameshwara Vs P.M. Chandrashekara	K.S. Venkoba Rao
2	Misc 5071/2017 (AMENDMENT)		Siddalingaiah @ Siddalingappa Vs Executive Director Power grid corporation India Ltd	Sannalingaiah
3	Misc 5091/2018 (ENQUIRY)		Nagalakshamma Vs M/SPower Grid Corporation of India Ltd., by its Manager	R.K.Radhakrishna
4	R.A. 5021/2018 (ENQUIRY) IA/1/2018		Marakka Vs S.Ramappa	Sheshadri.D.V.
5	R.A. 5068/2018 (ENQUIRY)		LINGAPPA @ LINGAJJA Vs MUDDAPPA	B.H.Penchaksharaiah M.V. Dayanandasagar R. Muralidhar
6	R.A. 5017/2019 (STEPS)		Muddamma Vs Karyappa	T. Rajanna
7	Misc 5040/2019 (ENQUIRY)		G.C. Veerakyatharaya Vs Power Grid Corporation of India Limited	S.Bhaskar Reddy
8	Misc 5084/2019 (ENQUIRY)		Shakunthala.B.N. Vs The Chief Manager, The Power Grid Corporation of India Ltd	G.B.Halappa
9	R.A. 5052/2019 (STEPS)		Parvathamma Vs Gangamma	Rajanna T
10	Misc 5223/2019 (ENQUIRY)		Rangamma Since Dead by LRs Murthy Vs The Power Grid Corporation of India Ltd, by its Manager	Rajanna T
11	Misc 5224/2019 (ENQUIRY)		Lingappa Dead by Resp. his LRs Veeranagappa Vs The Power Grid Corporation of India Ltd and its Manager	Rajanna T
12	Misc 5225/2019 (ENQUIRY)		Nagaraju M N Vs The Power Grid Corporation of India Ltd by its Manager	Rajanna T
13	M.V.C. 497/2019 (ENQUIRY)		Mohammed Asif Vs umesh @ Umashankar	K.N.Jayaramu
14	M.V.C. 498/2019 (ENQUIRY)		Mohammed Asif Vs Umesh @ Umashankar	K.N.Jayaramu
15	Misc 5392/2019 (PF/CF)		Ramachandrappa Vs The Chief Manager, The Power Grid Coporation of India Ltd.	H.Nanjundaiah
16	Misc 5393/2019 (PF/CF)		Nanjamma Vs The Chief Manager, The Power Grid Corporation of India Ltd.	H.Nanjundaiah

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17	Misc 5394/2019 (PF/CF)		Kamamma Vs The Chief Manager, The Power Grid Corporation of India Ltd.	H.Nanjundaiah
18	Misc 5395/2019 (PF/CF)		Eranna Vs The Chief Manager, The Power Grid Corporation of India Ltd.	H. Nanjundaiah
19	Misc 5396/2019 (PF/CF)		G.C.Ramakrishna Reddy Vs The Chief Manager, The Power Grid Corporation of India Ltd.	H.nanjundaiah
20	Misc 5397/2019 (PF/CF)		G.K.Thippareddy Vs The Chief Manager, The Power Grid Corporation of India Ltd,	H.Nanjundaiah
21	Misc 5398/2019 (PF/CF)		Sakamma Vs The Chief Manager, The Power Grid Corporation of India Ltd.	H.Nanjundaiah
22	Misc 5399/2019 (PF/CF)		Madanagopala Reddy Vs The Chief Manager, The Power Grid Corporation of India Ltd,	H.Nanjundaiah
23	Misc 5400/2019 (PF/CF)		Narasamma Vs The Chief Manager, The Power Grid Corporation of India Ltd.	H.Nanjundaiah
24	Misc 5401/2019 (PF/CF)		Ramappa H.C. Vs The Chief Manager, The Power Grid Corporation of India Ltd.	H.Nanjundaiah
25	Misc 5402/2019 (PF/CF)		Thimmareddy G.S. Vs The Chief Manager, The Power Grid Corporation of India Ltd.	H.Nanjundaiah
26	Misc 5403/2019 (PF/CF)		Narasimhappa Vs The Chief Manager, The Power Grid Corporation of India Ltd.	H.Nanjundaiah
27	Misc 5404/2019 (PF/CF)		Mallamma Vs The Chief Manager, The Power Grid Corporation of India Ltd.	H.Nanjundaiah
28	Misc 5405/2019 (PF/CF)		Khalandar Sab, G.B. Vs The Chief Manager , The Power Grid Corporation of India Ltd.	H.Nanjundaiah
29	Misc 5406/2019 (PF/CF)		Chowdappa Vs The Chief Manager, The Power Grid Corporation of India Ltd.	h.Nanjundaiah
30	Misc 5407/2019 (PF/CF)		Aademma Vs The Chief Manager, The Power Grid Corporation of India Ltd.	H.Nanjundaiah
31	Misc 5408/2019 (PF/CF)		jayamma Vs The Chief Manager, The Power Grid Corporation of India Ltd.	H.Nanjundaiah

IV Addl. District and Sessions Court, Madhugiri
Sr.L.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	M.V.C. 599/2019 (ENQUIRY)		Ramesh D.N Vs Prakash P.A	Kumar S.T.
33	Misc 5486/2019 (ENQUIRY)		Lakkanna Vs The Manager, The Power Grid Corporation of India Ltd	Chandru
34	Misc 5487/2019 (ENQUIRY)		Muthanna Vs The Manager, The Power Grid Corporation of India Ltd	Chandru
35	M.V.C. 896/2019 (SETTLEMENT)		Venkataramanna Vs Mohammed Saifiq	Venkataramanna S.S
36	M.V.C. 996/2019 (ENQUIRY)		Manjunatha B.S Vs K.Venrupaksha	Pandurangaiah P.P
37	Misc 5508/2019 (ENQUIRY)		Pattanna Vs Power Grid Corporation of India Ltd	T Rajanna
38	Misc 5576/2019 (ENQUIRY)		Gugunappa Vs Power Grid Corporation of India Ltd	Rangachannaiah J
39	Misc 5577/2019 (ENQUIRY)		C.Linganna Vs The Manager, Power Grid Corporation of India Ltd	K.T. Subbaramanna
40	Misc 5603/2019 (AWAIT NOTICE)		Hanumanthareyappa Vs The Manager, The Power Grid Corporation of India Ltd	Janak
41	Misc 5633/2019 (ENQUIRY)		Arenasah Vs The Power Grid Corporation of India Ltd by Its Manager	T Rajanna
11.00 AM to 02.00PM				
42	Misc 5018/2019 (APPEARANCE OF PARTY)		Jayanna Vs The General Manager	Rajya N
43	M.V.C. 97/2019 (APPEARANCE OF PARTY)		Shivarajiah B Vs H.P.Devakumar	Venkataramanna S.S
44	P.A. 5015/2019 (HEARING) 12/1/2019		Hanumanthiah Vs Rameshiah	S.S. Subbaramanna
45	P.A. 5002/2019 (HEARING) 12/1/2019		Smt. N. Jayamma and another Vs Smt. B. Lakshminarayana	S.S. Subbaramanna
46	P.A. 5001/2019 (HEARING)		Linganna Vs Chittanna	S.S. Subbaramanna
47	M.V.C. 346/2019 (EVIDENCE)		T.A.Dudhanna Anni Duddiah Vs Raghunathiah T.S	S.S. Subbaramanna
48	M.V.C. 1128/2019 (EVIDENCE)		Kannaiah Vs Liberty General Insurance Limited	S.S. Subbaramanna

PLINT EVIDENCE

IV Addl. District and Sessions Court, Madhugiri
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49	Misc 5008/2017 (EVIDENCE)		Lakshmidovvema Vs	R T Mallikarjuniah
50	M.V.C. 275/2019 (EVIDENCE)		Venkamaroddy @ Venkatoreddy Master Maruthi Tiak Vs	Nagarajiah
51	M.V.C. 303/2019 (EVIDENCE)		The Managing Director, K.S.R.T.C Pandurangaiah Vs	Ranganatha F
52	M.V.C. 345/2019 (EVIDENCE)		S.R.Sethushkumar Narasimhaiah Vs	Nagarajiah
53	M.V.C. 648/2019 (EVIDENCE)		N.Karthik Muddarangaiah Vs	L.Bhartha Bhushana reddy
54	M.V.C. 650/2019 (EVIDENCE)		Bhimaiah Jhothi Vs	L.Bharath Bhushan Reddy
55	Misc 5014/2018 (ARGUMENTS)		Bedrinath.G.K Kamalamma Vs	Roopa M
56	Misc 5015/2018 (ARGUMENTS)		The General Manager Sri Sanjeevaiah Vs	Roopa M
57	Misc 5016/2018 (ARGUMENTS)		The General Manager Sri Hanumantharayappa Vs	Roopa M
58	R.A. 5075/2018 (ARGUMENTS)		The General Manager Smt. R.V. Ahalya Vs	D.V. Sheshadri
59	R.A. 5021/2019 (ARGUMENTS) IA/1/2019		Smt. Ananthalakshmi Smt. Anantha Lakshmi Vs	H.S. Chandrakala
60	R.A. 5026/2019 (ARGUMENTS)		Smt. Parvathamma Narayanappa Vs	G.B. Halappa
61	R.A. 5037/2019 (ARGUMENTS) /1/2016		Dasappa Naresamma Vs	PNR
62	R.A. 5041/2019 (ARGUMENTS)		Ranganatha Kathyayini Vs	SRR
63	R.A. 5085/2019 (ARGUMENTS) IA/1/2019		Rajamma C.N.Lakshmi Vs	H.K.V.Reddy
64	R.A. 5107/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Ramalingaiah Basavaraju Since dead by LRs. 1(a)Kottureshwara,1(b)Prameelamma,1(c)Thipperudra Vs	M.V.Dayananda Sagar
65	M.A. 5003/2020 (ARGUMENTS) IA/1/2020		Nagaraju C.S. Adi Ramesh Vs	D.V.Sheshadri
66	M.A. 5004/2020 (ARGUMENTS) IA/1/2020		Chief Officer, Chota Ram.K. Vs	D.V.Sheshadri
67	M.A. 5005/2020 (ARGUMENTS) IA/1/2020		Chief Officer Lokaram Vs	D.V.Sheshadri

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Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 10-12-2020

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68	M.A. 5006/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Govindarajaguptha Vs The Chief Officer	P.Dattathreya
69	M.A. 5007/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Giriappa Vs The Chief Officer,	P.Dattathreya
70	M.A. 5008/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		K.V.Revishankar Vs The Chief officer	P.Dattathreya
71	M.A. 5009/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		M.R.ravishankar Vs The Chief Officer,	P.Dattathreya
72	M.A. 5010/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		M.N.Nagaraju Vs The Chief Officer,	P.Dattathreya
73	M.A. 5011/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		K.N.Manjunatha Vs The Chief Officer,	P.Dattathreya
74	M.A. 5012/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		K.N.Narayanababu Vs The Chief Officer,	P.Dattathreya
75	M.A. 5013/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		K.Bedrinarayan Vs The Chief Officer	P.Dattathreya
76	M.A. 5014/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		G.M.Nazeerahemd Vs The Chief Officer,	P.Dattathreya
77	M.A. 5015/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Nagabhushanguptha Vs The Chief Officer,	P.Dattathreya
78	M.A. 5016/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		R.C.Bahubali Vs The Chief Officer	P.Dattathreya
79	M.A. 5017/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Honnarajasetty Vs The Chief Officer	P.Dattathreya
80	M.A. 5018/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Y.T.Govindaiahsetty Vs The chief Officer,	P.Dattathreya
81	M.A. 5019/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Showkath Vs The Chief Officer,	P.Dattathreya
82	M.A. 5020/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Shivaprakashardya Vs The Chief Officer,	P.Dattathreya

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IV Addl. District And Session Judge, Madhugiri
Cause List Date: 10-12-2020

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				P.Dattathreya
83	M.A. 5021/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Tharvir ahmed Vs The Chief Officer,	
84	M.A. 5022/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Rukmanibhai Vs The Chief officer,	P.Dattathreya
85	M.A. 5023/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		M.A. Thyagaraja Vs The Chief officer,	H.K.V.Reddy
86	M.A. 5024/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		K.Badarinarayana Vs The Chief Officer,	P.Dattathreya
87	R.A. 5054/2019 (NOTICE) IA/1/2019 IA/2/2019		Gowamma.B.K. Vs Padmanabha.C.H.	A.M.Krishnamurthy
88	Misc 5011/2018 (APPEARANCE OF PARTY)		Narasimhappa Vs The Chief Manager	Madhu.N.R.
89	Misc 5635/2019 (ENQUIRY)		Thippanna Vs The Chief Manager, The Power Grid Corporation of India Ltd	Narasegowda
90	Misc 5636/2019 (ENQUIRY)		Giriyanna N Vs The chief Manager , The Power Grid Corporation of India Ltd	Narasegowda
91	Misc 5637/2019 (ENQUIRY)		Kariyappa Vs The Chief Manager, The Power Grid Corporation of India Ltd	Narasegowda
92	Misc 5638/2019 (ENQUIRY)		Theimmarayappa Vs The Chief Manager , The Power Grid Corporation of India Ltd	Narasegowda
93	Misc 5689/2019 (PF/CF)		Chandramma Vs The Chief Manager, The Power Grid Corporation of India Ltd	Ramesh K
94	Misc 5690/2019 (PF/CF)		Ramakrishnappa Vs The Chief Manager, The Power Grid Corporation of India Ltd	K Ramesh
95	Misc 5691/2019 (PF/CF)		Sureshbabu T N Vs The Chief Manager, The Power Grid Corporation of India Ltd	K Ramesh
96	P and Sc 5002/2020 (ENQUIRY) IA/1/2020		Parvathamma Vs -Nil-	S.Bhaskar Reddy

IV Addl. District and Sessions Court, Madhugiri
 Sri TARAKESHWAR GUDA PATE
 IV Addl. District And Session Judge, Madhugiri
 Cause List Date: 10-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		11.00 AM to 02.00PM		
1	CRL.R.P. 5019/2019 (NOTICE) IA/1/2019		M/s JM Financial Asset Management Ltd. Vs Channegowda Inad By J.P.s a/smt Gurjamma, B/smt Sreena C/Smt Shubha	Z. J. Lakshmin
2	SC 5026/2018 (EVIDENCE)		State by Kottagere Police Station Vs Manjula P	Public Prosecutor
3	Cri.Misc. 5197/2020 (OBJECTIONS)		Chandru Vs Excuse Police	T. Shankar Party
4	Cri.Misc. 5198/2020 (OBJECTIONS)		Naveen Vs State by Y.N.Hosakote Police Reptd. by Learned Public Prosecutor,	K. P. M.

Pr.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Pr. Sr. Civil Judge - Madhugiri
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		02.43 AM to 03.43 PM		
1	M.C. 119/2020 (FIRST HEARING)		K. Manjula Vs T.V. Nataraja Chikkanna	R Lingappa R.H. Panchaksharaiah
2	R.A. 63/2014 (AWAIT ORDERS)		Vs Muddanarasamma Pushpa	A.N.R.
3	M.C. 1/2017 (OBJECTIONS)		Vs K. Chithraiah Savitramma	
4	EX 22/2017 (OBJECTIONS)		Vs Sreerangappa Akkamma	Srinivasa Rao G.S.
5	R.A. 51/2017 (STEPS) IA/1/2017		Vs Jampalamma Suresha	Narasimowda
6	M.V.C. 822/2018 (SETTLEMENT)		Vs Aslam Sab Thimmaiah	P. Dattathreya
7	EX 68/2018 (OBJECTIONS)		Vs L.A.O. madhugiri Lakshminarasappa	Aswathanarayana Reddy
8	O.S. 7/2019 (STEPS) IA/1/2019		Vs Narasappa Rudrambika	M.V. Dayanand Sagar
9	O.S. 35/2019 (STEPS) IA/1/2019		Vs N. Mallikarjunaiah Karnataka Grameena Bank	S. Raghunathareddy
10	O.S. 47/2019 (AMENDMENT)		Vs Gangamma Kaveri Grameena Bank	S. Raghunathareddy
11	O.S. 101/2019 (AMENDMENT)		Vs Chithanna M.C. Veerabhadraiah	Ramesh Nayak K.H
12	EX 59/2019 (STEPS)		Vs Govindaraju.P Shankaramma	Krishna Reddy P.C.
13	M.V.C. 1387/2019 (WRITTEN STATEMENT)		Vs Fayaz Sab Prasad.M.R	Veerupakshaiah S.S
14	M.V.C. 1476/2019 (WRITTEN STATEMENT)		Vs Naveenkumar K Susheelamma	T.D. Mohammed Adil
15	O.S. 15/2020 (OBJECTIONS) IA/1/2020		Vs Narasamma	

Pr. No. Civil Judge and JMFC, Madhugiri
Smt Pallavi R
Pr. No. Civil Judge, Madhugiri
Cause List Date: 10-12-2020

Sl. No. Case Number	Timing/Next Date	Party Name	Advocate
16	R.A. 15/2020 (PP/CF) IA/1/2020	K.S. Ramamurthy Vs Anjinappa Shivagangamma	H. Krishnamurthy Veerupakshiah S.S.
17	M.V.C. 227/2020 (PP/CF)	Vs Siddaraju	Halappa
18	R.A. 19/2020 (AWAIT NOTICE)	G.N. Maruthi Reddy Vs The Secretary	K.C. Nagaraju
19	M.C. 79/2020 (STEPS)	Siddaraju K.L. Vs Shubhalakshmi	Gopalekrishna
20	M.A. 11/2020 (OBJECTIONS) IA/1/2020	M.L. Prakashbabu Vs M.L. Srinivasa	
11.00 AM to 02.00 PM			
21	O.S. 73/2018 (HEARING)	Rathamma Vs Anjinappa	G.H. Halappa
22	M.V.C. 64/2017 (EVIDENCE)	Nagaraju Vs Siddeshwara P.S.	BKR
23	O.S. 69/2017 (EVIDENCE)	Kaveri Kalpatharu Bank Vs Devaraju	S. Raghunatha Reddy
CROSS EXAMINATION OF DW			
24	O.S. 59/2016 (EVIDENCE) IA/2/2016 IA/1/2016	K. Chandrashekar Vs Lakshamma	K.N. Jayaramu
CROSS EXAMINATION OF PW			
25	O.S. 103/2018 (EVIDENCE) IA/1/2018	T.C. Sarojamma Vs T.C. Hanumanthappa	H.H. Panchakshariah
PLNTF EVIDENCE			
26	M.C. 149/2018 (EVIDENCE)	Bhagyamma Vs Nagaraju	Raghavendra Reddy
27	O.S. 59/2019 (EVIDENCE) IA/1/2019	Narasimaiah, N. Vs Muddarangamma	S. Raghunathareddy
28	O.S. 73/2019 (EVIDENCE)	Lakshmiddevamma Vs B.S. Siddaraju	B.R. Ramakrishna

Pr. Sr. Civil Judge and JMFC, Madhugiri

Smt. Pallavi R

Pr. Sr. Civil Judge - Madhugiri

Cause List Date: 10.12.2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	M.C. 48/2020 (EVIDENCE)		B.S. Anurag Vs J.V. Suresh Kumar	Harshabhusana
ARGUMENTS BY ADV. DEFTS.				
30	M.A. 11/2019 (ARGUMENTS) 1A/1/2019 1A/2/2019		Shivalingamma Vs Panchayath Development Officer	C. Krishnaiah
31	R.A. 41/2020 (ARGUMENTS) 1A/1/2020		M.J. Sreenivas Vs Saraswathamma	Bhaskara Perdikoti
ARGUMENTS BY ADV. PLFFS.				
32	R.A. 119/2015 (ARGUMENTS) 1A/1/2015		H.S. Vageshwaradhya Vs H.V. Veerabhadraiah	Srinivasaraju S
33	R.A. 120/2015 (ARGUMENTS) 1A/1/2015		Vishalamma Vs H.V. Veerabhadraiah	D.V. Srinadar
34	M.A. 23/2016 (ARGUMENTS)		S.G. Shambhashivaiah Vs Shabbir	S.R.R.
35	M.A. 13/2020 (ARGUMENTS)		M.L. Srinivasa Vs M.L. Prakash Babu	D.S. Ramnarayanaiah
36	M.C. 131/2019 (ENQUIRY)		Raja C. Vs Nidhi	Prakash
37	O.S. 115/2020 (STEPS) 1A/1/2020		B.R. Ravi kumar Vs Lakshamma	Rajkumar
38	M.C. 107/2020 (ENQUIRY)		Ranganatha N Vs Nidhi	D. Shivanna
Cases listed below are adjourned due to Covid 19				
39	L.A.C. 29/2015 (NOTICE)	15-01-2021	Asst. Commissioner and Land Acquisition Officer Vs Siddaramaiah	
40	M.C. 47/2020 (PE/CF)	20-01-2021	Manjunatha H.M. Vs Asharani	Manjunatha H.V
41	P and Sc 1/2020 (OBJECTIONS) 1A/1/2020	20-01-2021	D.V. Ramesha Vs The Divisional Controller	B.H. Parthaksharaiah
42	M.C. 11/2020 (NOTICE)	21-01-2021	Chandrashekar Vs Roopanjali	M.V. Dayananda Sagara

Pr. Sr. Civil Judge and JMFC, Madhugiri
Smt. Pallavi R
Pr. Sr. Civil Judge, Madhugiri
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	M.C. 109/2020 (NOTICE)	21-01-2021	Siddalingappa Vs Padmasathi	Sreenivas
44	D.S. 103/2019 (EVIDENCE) IA/1/2019	25-01-2021	Govindaraju Vs Sreenivas	S. Hanaswara Reddy

11.00 am to 2.00 pm

45 CC 3/19
(Evidence)

46 CC 32/18
(W/BH)

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.V.C. 748/2020 (NOTICE)		Eramma Vs Hanumantharaju	P R P
2	O.S. 102/2017 (HEARING)		R. Anthoni Raj Vs Nagalakshamma	B.H Panchaksharaiah
3	O.S. 30/2012 (EVIDENCE)		Kempanna Vs Murudappa	S.Raghnatha Reddy
4	O.S. 66/2014 (EVIDENCE)		Devaraja K.N Vs Govindaraju	R.A S.R.R
5	O.S. 78/2015 (EVIDENCE)		Lakshamma Vs Narasamma	B.H Panchaksharaiah
6	Misc 5/2016 (EVIDENCE)		Nagarathamma Vs B.R. Saraswathamma, since dead by L.R. B.R. Vijaya	Prakash Nagaraja N.
7	M.V.C. 1200/2018 (EVIDENCE)		M.N.Manjunatha Vs B.K.Jayaramu	Pushpalatha M.S
8	M.C. 58/2019 (EVIDENCE)		C. Asha Vs Nil	GHR and Associates
9	O.S. 78/2019 (EVIDENCE) 1A/1/2019		Geetha D.N Vs Nagaraju S	Hareesh H.K.
10	O.S. 88/2019 (EVIDENCE) 1A/3/2019 1A/1/2019 1A/2/2019		Sajappa, Represented by his G.P.A. Holder Ramesh Vs Deviramma	
PLNTF EVIDENCE				
11	M.C. 56/2019 (EVIDENCE)		Prashanth @ Prasannakumar Vs Ramya	M.B. Parameshwara
12	R.A. 12/2009 (ARGUMENTS)		Hanumantharayappa Vs Pittamma	A.M.Krishnamurthy G.S.Jyothi Lakshmi
13	R.A. 16/2014 (ARGUMENTS)		Thyagaraju Vs Thimmakka	B.H.Panchaksharaiah
14	R.A. 40/2016 (ARGUMENTS)		H.S. Gangadhara swamy Vs H.L. Mallalah	S.Raghnatha Reddy

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 10-12-2020

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15	R.A. 120/2016 (ARGUMENTS) 1A/1/2016		B M Mutharayappa Vs Hanumanthamma	PKS
16	R.A. 136/2016 (ARGUMENTS)		Hanumantharayappa Vs Rangashamaiah dead by L. Ra 1 a Gangamma	M.V. Dayanand Sagar
17	R.A. 142/2016 (ARGUMENTS)		Kodappa dead L.Rs 1 a Hanumantharayappa Vs Hanumantharayappa	G. Srinivasa Reddy
18	M.A. 6/2017 (ARGUMENTS)		Eshwarappa Vs Hanumantharayappa	S.R.R.
19	R.A. 28/2017 (ARGUMENTS) 1A/1/2017		Hemamma Vs Krishnappa	HKV Reddy
20	EX 14/2018 (ARGUMENTS)		T. Sreenivasa Rao Vs Madineedi Srinivas	B.H. Panchaksharaiah
21	R.A. 22/2018 (ARGUMENTS)		Gangamma Vs Indiramma	D.V. Sheshadri
22	Misc. 2/2018 (ARGUMENTS) 1A/1/2018		Srinivas Madineedi Vs T. Sreenivasa Rao	H.V. Manjunath
23	M.A. 16/2020 (FIRST HEARING) 1A/1/2020		Chikkaveeraiah Vs Veerabhadraiah	S.N. Hanumantharayappa
24	M.A. 17/2020 (FIRST HEARING) 1A/1/2020		Chikkaveeraiah Vs Veerabhadraiah	S.N. Hanumantharayappa
25	M.C. 120/2020 (FIRST HEARING)		Gangaraju B.N. Vs N.J.	K.C. Nagaraju
26	G.S. 38/2016 (ARGUMENTS) 1A/1/2016		Triveni Vs P.N. Siddaramapowda	A.M. Krishnamurthy
27	R.A. 122/2016 (ARGUMENTS) 1A/1/2016		Pattarangaamma Vs Devevaramma	MSD
28	R.A. 134/2016 (ARGUMENTS) 1A/1/2016		P.H. Chandruppa Vs Nagalakshamma	M. Magesh
29	FDP 2/2011 (COMMISSIONER WARRANT)		D. Mallegowda Vs Krishnamurthy, (since dead by L.Rs)	A.M. Krishnamurthy B.H. Panchaksharaiah

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	R.A. 12/2016 (STEPS) IA/1/2016		S.H. Nagaraj Vs Sannathimmaiah	A.M. Krishnamurthy
31	O.S. 2/2016 (AMENDMENT) IA/2/2016 IA/1/2016		Shashikumar Vs L. Jayaram	N. Nagarajaiah
32	R.A. 88/2016 (AMENDMENT) IA/1/2016		Kadarappa Vs Lakshamma	M. Mahesh
33	O.S. 108/2016 (AMENDMENT)		Kantharaju Vs Kamanna	Devaraju G.D
34	R.A. 86/2017 (ENQUIRY) IA/2/2017 IA/1/2017		Rajamma Vs B.P. Kamaiah	Jayaramaiah B
35	M.C. 126/2018 (TO HEAR ON I A)		Manasa @ Putta Manasa Vs Kariyanna B.D @ Karegowda.B.D	H.K.V.Reddy
36	EX 34/2019 (STEPS)		Laxamma Vs Obala Setty Satya Ramesh Babu	D.V.Sheshadri
37	M.V.C. 1019/2019 (conciliation)		Narasimha Vs Govinda.B.N	Bharatha Bhushana.L
38	O.S. 74/2020 (PF/CF)		State Bank of India Vs G. Prakash	B.H. Panchaksharaiah
39	O.S. 150/2020 (AWAIT NOTICE) IA/1/2020		Nagarathamma Vs Gopalappa	D.S.Ramanjanaiah
Cases listed below are adjourned due to Covid 19				
40	O.S. 36/2020 (SUMMONS)	12-01-2021	Canara Bank Vs Rangappa	M.V. Dayanandasagar
41	M.V.C. 512/2020 (NOTICE)	22-01-2021	Nagaraju Vs A.M.Kalaivani Ammal	Nagarajaiah
42	M.V.C. 744/2020 (NOTICE)	22-01-2021	Girisha Vs Kamamma	L B R
43	M.V.C. 745/2020 (NOTICE)	22-01-2021	Thipperamma Vs Kamamma	L B R

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	EX 21/2019 (STEPS)	29-01-2021	Jinnamma Vs Shivanna	M.S.Ashok

IN THE COURT OF THE PRL. CIVIL JUDGE AND JMFC, MADHUSIRI.

Cause List Dt. 10.12.2020

Morning Session

Sl. No.	Case Nos.	Hearing Date	Stage	Parties Name	Advocate Name
1	O.S. 365/2012	10.12.2020	To hear	Mehaboobi Jan V/s Khaleel Ahammed	HVM/NN/KVK
2	O.S. 122/2013	10.12.2020	To hear	H.S. Ashoka V/s Sadiq Sab	MRJ/BHP
3	O.S. 440/2013	10.12.2020	To hear	Siddagangamma V/s Puttanarasamma	PDT/HKV
4	O.S. 150/2017	10.12.2020	To hear	Sathyakka V/s Thimmaiah	GRM/NN
5	O.S. 6/2018	10.12.2020	To hear	Siddagangamma V/s The P.D.O.	NG/TNJ
6	O.S. 484/2019	10.12.2020	To hear	Lakshamma V/s Veerakyatharayappa	PGM/NDL
7	O.S. 3/2020	10.12.2020	To hear	Ashwathamma V/s Nagappa	HR/VRR
8	O.S. 114/2020	10.12.2020	To hear	Sannamallamma V/s Karelingappa	TGM/SRA
9	O.S. 133/2020	10.12.2020	To hear	Geethamma V/s Kantharaju & Others	MM
10	O.S. 306/2020	10.12.2020	To hear	Bhishek V/s Lakshminarayanappa	GSR/KVK
11	O.S. 506/2018	10.12.2020	P/E	Ranganath V/s Gangappa	GPM/BBM
12	O.S. 165/2016	10.12.2020	P/E	Doddagoolappa V/s Era Ramanna	GBH/TD
13	O.S. 273/2016	10.12.2020	P/E	Chikkarangamma V/s Kamalamma	RG/Exp
14	O.S. 269/2016	10.12.2020	P/E	Lakshmiddevamma V/s Narendra	HR/SBR
15	O.S. 246/2016	10.12.2020	P/E	Kadaiah V/s Mallamma	SRR/GBH
16	O.S. 119/2014	10.12.2020	Cross of Pw-1	Nagaraju V/s The State of Karnatakak	BRR/AGP
17	O.S. 465/2014	10.12.2020	P/E	Ramaiah V/s Ramappa	PLS/KNJ/MBP
18	O.S. 171/2013	10.12.2020	Cross of Pw-1	Rangamma V/s Ramanna	PCKR/SSR/RM
19	O.S. 75/2013	10.12.2020	Cross of Pw-1	M. Thimmarayappa V/s Muddanna	MVD/VRR
20	O.S. 415/2013	10.12.2020	P/E	Lingamma V/s Lakshamma	HKM/TD
Afternoon Session					
21	O.S. 222/2020	10.12.2020	To hear	Hanumakka V/s Thimmakka	TST/GRJ
22	FDP 2/2016	10.12.2020	To hear	H.R. Chandrakala V/s Kavitha	PDT/SRR
23	O.S. 195/2020	10.12.2020	To hear	Rameshbabu R. V/s Ravishankar	VRR/GBH/DVS
24	O.S. 406/2019	10.12.2020	To hear	Girijamma V/s Thipperudrappa	RE/HB
25	O.S. 452/2019	10.12.2020	To hear	Manjunatha Gowda V/s Aluvelamma	NN/PDT
26	O.S. 220/2019	10.12.2020	To hear	Narayanappa V/s Aluvelamma	HR/VRR
27	O.S. 373/2019	10.12.2020	To hear	Rangamma V/s Venkataravanappa	TD/PDT
28	O.S. 422/2018	10.12.2020	To hear	D.Jayachandra V/s Gurulingaiah & Others	GSS/PNR
29	O.S. 159/2018	10.12.2020	To hear	Srinivasa V/s Siddamma	GSR/RG
30	O.S. 30/2019	10.12.2020	To hear	Jayamma V/s Thippanna	KK/SJR
31	O.S. 431/2018	10.12.2020	F/P/E	Chikkathimmaiah V/s Sundarraj	MVD/Exp.
32	O.S. 118/2016	10.12.2020	Cross of Pw-1	Vijayalakshamma V/s Sakamma	PCKR/PC
33	O.S. 77/2016	10.12.2020	F/C/Pw-1	Veena V/s Thimmareddy	SRR/RHN/BKR
34	O.S. 13/2016	10.12.2020	F/C/Chief of Pw-1	H.K. Hanumaiah V/s Banubhi	KJL/HR

35	OS 376/2015	10.12.2020	F/Chief of Pw-1	Gopalappa V/s Chikkamma	DVS/BRK
36	OS 346/2014	10.12.2020	Cross of PW-1	Ramalingappa V/s Chikkaramaiah	GNN/KNJ
37	OS 43/2014	10.12.2020	F/P/E	Gangarathnamma V/s Venkatarangappa	PCKR/SBR
38	OS 264/2013	10.12.2020	Cross of Pw-3	Ningamma V/s E. Nagaiah	JBS/HKV
39	OS 225/2013	10.12.2020	F/Chief of Pw-1	Thimmaraju V/s Bheemanna	TD/Exp.
40	OS 230/2010	10.12.2020	F/D/E	T.G. Shivanna V/s T.G. Krishnamurthy	GK/TO

Thanking you.

Sd/-
Pr. Civil Judge and JMFC, Madhugiri

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 AM to 05.45PM</u>				
1	O.S. 573/2014 (SUMMONS)		Ramegowda Vs Lakshminarasareddy	Hanumantha reddy A Exparte Dattathereya P
2	O.S. 179/2013 (NOTICE)		B.P. Narayana Vs H. Mahadeva rao	
3	O.S. 411/2008 (TO HEAR)		T.Ramappa @ Ramanna Vs Doddalingappa	G.B.Halappa S.Bhaskar Reddy
4	O.S. 499/2008 (TO HEAR)		Hanumantharayappa Vs R.Anandakirshnamurthy	Raghunatha Reddy S Bhaskara Reddy S
5	O.S. 594/2014 (STEPS)		Ameer Jan Vs Nayaz anwar sab	Sudhakara R S Raghunatha Reddy S
6	O.S. 2/2015 (TO HEAR)		S.Shivanna Vs Rathnamma @ Nagarathnmamma	Sudhakara R S Raghunatha Reddy S
7	O.S. 181/2018 (OBJECTIONS)		Shashikala Vs Shanthamurthy T.R.	Devaraju H Nanjundaiah
<u>11.00 AM to 02.00PM</u>				
8	O.S. 155/2015 (NOTICE)		Kadurappa Vs Nagappa	Muralidhara Krishnareddy P C
9	O.S. 223/2017 (NOTICE) IA/1/2017		Mahendra B.K. Vs Umadevi	D V Sheshadri
10	O.S. 224/2018 (NOTICE)		Saheena Vs Pyaru Sabi	
11	O.S. 242/2014 (APPEARANCE OF PARTY)		Thimmaiah Vs Ammajamma	M.Shivanna
12	O.S. 270/2015 (EVIDENCE)		Thimmakka Vs Lakshmiddevamma	V. Raghunatha Reddy

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 207/2018 (EVIDENCE)		Ramanna H. Vs Riyazulla	T. Devaraj
14	O.S. 335/2018 (EVIDENCE)		The Karnataka Bank Ltd. Represented by its present Manager Mr. N. Eswar Reddy Vs T. Vijaykumar	B. Keshava Reddy
15	O.S. 601/2011 (ARGUMENTS)		C.N.Ramalingappa Vs Lingappa	Hanumantha reddy A
16	O.S. 454/2014 (ORDERS)		Nagendrappa Vs Narasimhaiah	Exparte R.S. Sudhakar
17	O.S. 184/2017 (ORDERS)		Thippamma Vs Puttamadakka	K. Krishnappa Anand R

Advt. Civil Judge and MJP - Srirangapatna
 2nd Extension - 54
 Advt. Civil Judge and MJP - Srirangapatna
 Cause List Date: 10.12.2020

Sr. No.	Case Number	Case/Case Date	Party Name	Advocate
09.44 AM to 09.45PM				
1	C.C. 314/2017 (NOTICE)		Gangesh Babu Vs Mohan Kumar	
(C.C./0000314/2017)				
: C.C./0000314/2017				
2	C.C. 369/2013 (EVIDENCE)		State by Krodigemahalli police Vs Anandh	APP Krishnarreddy P C
3	C.C. 923/2015 (EVIDENCE)		Midigeshi P s Vs Nagaraju	
4	C.C. 1390/2015 (EVIDENCE)		K g hally P S Vs Manjunatha	APP Bhaskara Reddy S
5	C.C. 1440/2015 (EVIDENCE)		K g hally P s Vs Deepak	APP M V Dayananda Sagara
6	Cri.Misc. 161/2015 (N.B.W.)		Suo Moto court Vs Syed Maniksha	
7	C.C. 519/2015 (N.B.W.)		K g hally P S Vs Gopi @ Gopalareddy	
8	C.C. 1034/2015 (N.B.W.)		Madhugiri P s Vs Thimmappa	APP
9	C.C. 1507/2015 (N.B.W.)		K g hally P S Vs Gangadhara	
10	C.C. 67/2016 (N.B.W.)		Midigeshi P.S. Vs Ramachandraiah	
11.00 AM to 02.00PM				
11	C.C. 598/2016 (EVIDENCE)		Midigeshi p s Vs Doddaiah	APP G.B.Halappa
12	C.C. 1150/2016 (EVIDENCE)		Midigeshi P.S. Vs rohana Kumara B.V.	APP
13	C.C. 1189/2016 (EVIDENCE)		Madhugiri P S Vs Hirashimurthy H N	APP

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 1359/2016 (EVIDENCE)		Madhugiri P S Vs Khalandar Pasha Vedavathi	APP Keshava Reddy B Mahamed Adil T D
15	Cri.Misc. 119/2017 (EVIDENCE)		Vs Vishwanatha	Veerakyanthiah K
(Cri.Misc./0000119/2017)				
16	Cri.Misc./0000119/2017 P.C.R. 18/2017 (EVIDENCE)		Chandrappa Vs Hanumanthappa	G.B.Halappa
(P.C.R./0000018/2017)				
17	P.C.R./0000018/2017 Cri.Misc. 200/2017 (EVIDENCE)		Rangamma Vs Kotekalliah	MVT
(Cri.Misc./0000200/2017)				
18	Cri.Misc./0000200/2017 C.C. 1422/2017 (EVIDENCE)		Madhugiri P S Vs Ramachandra M L	APP Veerakyanthiah K
19	C.C. 1893/2017 (EVIDENCE)		Medigeshi police Vs Nagaraja @ Yarrod Nagaraja	APP
20	C.C. 1132/2018 (EVIDENCE)		Medigeshi P S Vs Narayana	APP
21	C.C. 1304/2018 (EVIDENCE)		Medigeshi PS Vs Ranganatha	APP
22	C.C. 2099/2018 (EVIDENCE)		Kodigenahalli Police Station Vs Maruthi R	APP
23	Cri.Misc. 166/2019 (EVIDENCE)		Padma Vs K S Mallanna	Shantha Kumar K V
24	C.C. 1791/2016 (ARGUMENTS)		Madhugiri P S Vs Nagaraju	P N Nagireddy
25	C.C. 793/2015 (JUDGEMENT)		Madhugiri P S Vs Srinivasa	APP G.B.Halappa

Cases listed below are adjourned due to Covid 19

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	C.C. 1221/2017 (N.B.W.)	16-12-2020	Madhugiri P S Vs Khalandar Pasha	APP Nagaraja N
(C.C./0001221/2017)				
: C.C./0001221/2017				
27	C.C. 1421/2017 (N.B.W.)	16-12-2020	Medigeshi P S Vs Pushpalatha	APP
28	C.C. 646/2016 (N.B.W.)	19-12-2020	Medigeshi P S Vs Nagaraju	
29	C.C. 1275/2016 (N.B.W.)	19-12-2020	Madhugiri P s Vs Shivaraju	APP
30	C.C. 1700/2016 (N.B.W.)	21-12-2020	Medigeshi P.S. Vs Sadashivappa	APP
31	C.C. 870/2018 (N.B.W.)	22-12-2020	Madhugiri P S Vs Parameshwarappa	APP
32	C.C. 1979/2018 (H.B.C.)	24-12-2020	Excise Police Vs Ramesha	APP
33	Cr.Misc. 220/2018 (STEPS)	30-12-2020	Jayamma Vs Thippexwamy	V.Raghnatha V.Raghnatha
34	C.C. 565/2019 (NOTICE)	31-12-2020	Anantha Lakshmi H Vs Lakshmiddevamma	Babu T
35	C.C. 1549/2016 (APPEARANCE OF ACCUSED)	05-01-2021	Kodigenahalli P S Vs Hanumantha	APP
36	C.C. 638/2020 (FIRST HEARING)	05-01-2021	Kodigenahalli Police Station Vs Ramesh MR	APP
37	C.C. 706/2018 (FRAMING OF CHARGE OR PLEA)	08-01-2021	ARTO Vs Chinnakrishnappa	APP
38	C.C. 1287/2019 (FRAMING OF CHARGE OR PLEA)	08-01-2021	kodigenahally Vs Narasimhappa A	M V Dayananda Sagara APP
39	C.C. 1291/2019 (FRAMING OF CHARGE OR PLEA)	08-01-2021	K.N.Jayanna Vs Nagalakshamma	Ranganathaiah

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	Cri.Misc. 223/2018 (STEPS)	08-01-2021	Jayamma Vs Thippeswamy	V.Raghunatha Reddy
41	Cri.Misc. 224/2018 (STEPS)	11-01-2021	Jayamma Vs Thippeswamy	Raghunatha Reddy A V
42	C.C. 215/2019 (N.B.W.)	12-01-2021	Medigeshi Police Station Vs Shivalingarisisdappa alias Shivalingappa gari Siddappa	V.Raghunatha APP
43	C.C. 326/2019 (H.B.C.)	12-01-2021	Madhugiri Police Station Vs Eranna	APP
44	C.C. 334/2019 (N.B.W.)	12-01-2021	T.D.C.C. Bank Vs Venkataramu P	P.C Krishna Reddy
45	C.C. 725/2019 (SUMMONS)	14-01-2021	Ravikumar A. Vs H.P. Bhaskar	Nagarajaiah
46	C.C. 71/2020 (SUMMONS)	14-01-2021	M. Krishna Vs B. Rajeshwaran	H.T. Thimmaraju
47	C.C. 512/2020 (SUMMONS)	14-01-2021	Karthik M Vs Narasappa	APP
48	C.C. 602/2020 (SUMMONS)	14-01-2021	Kodigenahalli Police Station Vs Venkatachalaiah	APP
49	C.C. 697/2016 (NOTICE)	14-01-2021	K.V.Nagaraju Vs Ramnjinappa	Jayaramu K N Shantha Kumar K V
50	Cri.Misc. 102/2020 (STEPS)	14-01-2021	Lakshmiddevamma Vs Deputy Tahasildar	B M Ranganatha
51	C.C. 450/2019 (N.B.W.)	15-01-2021	B.C.Manjunatha Vs S.Srinivas	M.V.Dayananda Sagar
52	C.C. 467/2019 (N.B.W.)	15-01-2021	Roopa C h Vs Doreswamy	APP
53	Cri.Misc. 171/2019 (STEPS)	15-01-2021	Salma Banu Vs Mohamed Nayaz	G.B.Halappa

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	CrI.Misc. 235/2017 (NOTICE)	30-12-2021	Shruthi Vs Sanjeeva	N Narasimharaju T K Jayaram, Bar Regn. No.KAR/698/1988, Mob No. 9964232435

(CrI.Misc./0000235/2017)
: CrI.Misc./0000235/2017

55 CC 62/17 - NBW - 8/1
56 CC 1492/19 - NBW - 8/1
57 CC 770/19 - NBW - 8/1